NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/460/ (IB)/2017

NAME OF THE PETITIONER(S)

: MACAWBER BEEKAY PVT LTD

NAME OF THE RESPONDENT(S)

: CETHAR LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 7 F Zishikerl PJ-Shigaresh

For Respondent

1 Singail

ORDER

No representation for the Petitioner. Counsel for the respondent is present. Registry is directed to issue notice to the Petitioner. Put up on 28.07.2017 at 02.30 P.M.

S. sipoper ofwar.

(S. VIJAYARAGHAVAN) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)

PAM